



F. No. 1/MMCA-IEC/FSSAI-2015-16 Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006) FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 8th March, 2016

ANNONCEMENT

Subject - Panel of Multi-Media Creative Agencies for Food Safety and Standards Authority of India. - regarding.

The Food Safety and Standards Authority of India (FSSAI), Ministry of Health and Family Welfare, GOI, had requested for EOI dated 24.02.2016 for preparation of a panel of multi-media creative agencies for FSSAI for one year. Total 07 nos of Bids received in this regard and as per the evaluation of the same, the following 03 were found qualified in the technical bid and hence based on merit, are being empanelled with the FSSAI;

- M/s Fulki Communication Private Limited, DLF City Court, DCT 911, Sikanderpur, MG Road, Gurgaon – 122002
- 2. M/s Adfactors Advertising, 257, Okhla Industrial Estate, Phase- III, New Delhi 110020
- M/s Ventures Advertising Private Limited, 714, Shakuntala Building, 59, Nehru Place, New Delhi- 110019
- 2. The scope of work and other conditions for this empanelment would be the same as prescribed in the above EOI.
- 3. This issues with the approval of the Chief Executive Officer, FSSAI

स्रक्षित आहार, स्वास्थ्य का आधार